

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:2156
ANSWERED ON:08.08.2005
TOURISM SCHEMES OF ASSAM
Sarua Dr. Arun Kumar

Will the Minister of TOURISM be pleased to state:

the execution status of Revenue Generating Projects, Integrated Development of Tourist Circuits and Destination Development Schemes with total outlay, target fixed, annual allocation, utilization and progress made against each scheme in Assam?

Answer

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (SMT. RENUKA CHOWDHURY)

Development of tourism is the responsibility of the State Governments/U.Ts. Ministry of Tourism, Government of India provides financial assistance for Integrated Development of Tourism Circuits and Destination Development under the schemes formulated for this purpose. No project under the Scheme-Revenue Generating Projects has been received from the State of Assam.

10 per cent of the total Budget outlay of the Ministry of Tourism, Government of India is earmarked for North East Region and there is no State-wise target. Allocation of funds to the North East States is also not made on State-wise basis but funds are sanctioned on receipt of the tourism-related projects proposals identified in consultation with the State Governments, which are complete in all respect.

The Ministry has sanctioned financial assistance for development of tourism circuits and tourist destinations to the State of Assam during, last 3 years, as under:

Year	Amount Sanctioned
2002-03	Rs. 721.30 lakhs
2003-04	Rs. 313.46 lakhs
2004-05	Rs. 821.75 lakhs

There are separate time schedules for execution of projects which are monitored at the level of the State Government. Funds are released in instalments on the basis of utilization of CFA in each project and on receipt of necessary documents such as Completion Certificate and Management of Assets undertaking.